

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b) Information has been received that there have been three persons of the rank of Superintendent and above working in the Quality Marking Centre, Faridabad of Industries Department of Haryana during the period covered by assessment years 1977-78, 1978-79 and 1979-80. Only one of them is borne on the General Index Register of the Income-tax Department. An amount of Rs. 98 has been paid by Way of tax deducted at source for the period relating to assessment year 1978-79. Returns of income for assessment years 1977-78 and 1979-80 have not been filed by him.

(c) No information regarding this is available.

(d) Income-tax assessment proceedings for assessment year 1978-79 are under progress.

(e) Enquiries are being made regarding the sources and the value of the house property constructed. The assessment proceedings are under progress. In view thereof the question of informing the Haryana Government does not arise.

(f) Does not arise.

Income tax rebate to professionals for purchase of newspapers and periodicals

796. SHRI AHMAD HOSSAIN MONDAL: Will the Minister of FINANCE be pleased to state:

(a) whether any guidelines have been issued by the Central Board of Direct Taxes for allowing rebate to the Income-tax assessee's filing income-tax returns as professionals for purchase of newspapers and periodicals;

(b) if so, what are the broad outlines thereof and if not, what are the reasons therefor;

(c) whether it is also a fact that professionals returning income in the style of '& Co.'/'& Associates' and other such nomenclature and even com-

panies are allowed rebate on expenditure on this account;

(d) if so, what are the reasons for this disparity; and

(e) what steps Government propose to take to extend this concession to professionals also.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) No guidelines have been issued by the Central Board of Direct Taxes so far in this regard.

(b) The problem has arisen recently. A similar question was raised in the Lok Sabha (Question No. 185) for reply on 1-2-1980 and an assurance was given to the effect that information would be collected and laid on the Table of the House. The information is being collected and examined. Guidelines will be issued after a decision has been reached in the matter.

(c) to (e) As in (b) above.

Exploration of mineral deposits at Abdul-Nallah in Arunachal Pradesh

797. SHRI RATAN TAMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the progress made in the survey for exploring mineral deposits at Abdul-Nallah in the district of Subansiri, Arunachal Pradesh;

(b) whether it is a fact that the drilling operation has been carried out in the said area during the last few years and if so, what are the details thereof;

(c) what is the total investment made in the area for exploring mineral deposits during the last three years; and

(d) what additional investment Government propose to make in the area in connection with the search of mineral deposits?

THE MINISTER OF COMMERCE CIVIL SUPPLIES AND STEEL AND JONES (SHRI PRANAB MUKHERJEE): (a) and (b) Exploration of Mineral deposits in Abdul-Nallah in Subansiri district, Arunachal Pradesh forms part of Ranga valley multi-disciplinary investigation being carried out by Geological Survey of India.

Drilling is being carried out to establish the extent of mineralised zones. So far low grade copper and cobalt mineralisation in some sections *has* been encountered.

(c) The investigation is being carried out as a part of the annual programme of Geological Survey of India. Separate accounting of cost *or individual investigation is not maintained.

(d) An evaluation Committee of Geological Survey of India examined "the available data recently and recommended continuation of the investigation.

Landing of Air-buses at Borjhar Airport

798. SHRI SYED ABDUL MALIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

<a> by when the Borjhar (Gauhati) airport is likely to be ready for landing of Air Buses;

(b) whether it is a fact that there is a proposal under Government's consideration to upgrade the Jorhat and Dibrugarh airports so that air buses are able to ply on these air fields; end

(c) if the answer to part (b) above be in the negative, what steps Government propose to take in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) September, 1981.

(b) No, Sir.

(c) It is not proposed to develop Dibrugarh airport to receive Air bus
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since Indian Airlines have no plan to operate Airbus to Dibrugarh. Jorhat is an I.A.F. aerodrome. There are no plans to develop Jorhat to receive Airbus or similar aircraft.

Implementation of awards in industries

799. SHRI IBRAHIM KALANIYA: Will the Minister of LABOUR be pleased to state:

(a) the number of awards given in various sections of Public and Private sector industries during April, 1977 to February, 1980;

(b) what are the details of such awards;

(c) how far each one of the awards have been implemented;

(d) whether it is a fact that some industries have not implemented the awards or have partially implemented; and

(e) if so, what action has been taken against the management for not implementing the same?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b) Statement showing the number of awards given in respect of industrial disputes in the establishments for which the Central Government is the 'appropriate Government' during the period from April 1977 to February, 1980 is attached. [See Appendix CXIII Annexure No. 53].

(c) to (e) Requisite information is being collected from the concerned Agencies and will be laid on the Table of the House.

Strike in industries

800. SHRI IBRAHIM KALANIYA: Will the Minister of LABOUR be pleased to state:

(a) the number of various strikes held in various industries both in public and private sector during April, 1977 to February, 1980 month-wise and year-wise;